

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.9039/2011

COMMR.OF TRADE TAX,U.P.

Appellant(s)

VERSUS

M/S. GOVIND VANASPATI PVT. LTD.

Respondent(s)

Date : 17-11-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE VIKRAM NATH

For Appellant(s)

Mr. R.K. Raizada, Sr.Adv./AAG
Mr. Bhakti Vardhan Singh, AOR
Mr. V.M. Vishnu, Adv.

For Respondent(s)

Mr. Nishit Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned Senior counsel appearing for the appellant seeks and
is granted two weeks' time to prepare for the case.

List the Appeal on 08-12-2022.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
COURT MASTER (NSH)